

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

RAJYA SABHA
STARRED QUESTION No. 48
TO BE ANSWERED ON 29/11/2024

BUDGET ALLOCATION AND DISBURSEMENT UNDER RKVY

*48. SHRI IRANNA KADADI:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) the total budget allocated and disbursed under the Rashtriya Krishi Vikas Yojana (RKVY) during the current financial year particularly in Karnataka;
- (b) the criteria and process for allocation of funds under RKVY to the States and Union Territories;
- (c) the details of States and Union Territories that have received RKVY funds, along with the utilization and impact assessment reports; and
- (d) the steps taken to expedite disbursement and ensure timely utilization of RKVY funds?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE
(SHRI SHIVRAJ SINGH CHOUHAN)

(a) to (d): A statement is laid on the Table of the House.

STATEMENT IN RESPECT OF PARTS (a) TO (d) OF THE RAJYA SABHA STARRED QUESTION NO. 48 FOR 29/11/2024 REGARDING BUDGET ALLOCATION AND DISBURSEMENT UNDER RKVY

(a): During the current financial year 2024-25, Rs. 7553.00 crore has been allocated under Pradhan Mantri Rashtriya Krishi Vikas Yojana (PM-RKVY) and Rs. 3075.26 crore disbursed as on 25th November 2024. The details of the fund released in the current financial year, including Karnataka is placed at Annexure I.

(b): Funds are allocated to States and UTs under the schemes within overall outlay in the budget. As per operational guidelines issued on 20th November, 2024 by Department of Agriculture & Farmers Welfare (DA&FW), criteria for allocation of funds to States/ Union Territories under the scheme is given below.

Sl. No.	Criteria/Parameters	Weightage
1	Percentage share of net un-irrigated area in a State to the net un-irrigated area of all States.	20%
2	Percentage of small and marginal farmers in the state compared to total number of small and marginal farmers in the country.	30%
3	Average Gross State Value Added (GSVA) in agriculture and allied sectors in the last 3 years.	25%
4	Percentage of youth population in the state compared to total youth in the country.	10%
5	Inverse of Yield gap between state average yield and potential yields as indicated in the frontline demonstration data.	15%

A tentative overall allocation of funds availability of all the components of PM - RKVY (for Detailed Project Report (DPR) and Annual Action Plan (AAP) components) is communicated to the State Governments on the basis of above mentioned criteria. A consolidated component-wise project proposal for DPRs and AAP components are prepared by the State Governments in the prescribed format and submitted to DA&FW in one go with the approval of State Level Sanctioning Committee (SLSC) headed by Chief Secretary of the concerned State. A presentation of all AAP & DPR components of PM- RKVY is made by State Government to Project Approval Committee under the Chairmanship of Secretary, DA&FW. Govt of India conveys the approval for the consolidated AAP and DPR proposals along with specific comments for each of the projects to the State Governments. Funds are released as per provisions laid down by Ministry of Finance to State Governments to implement the approved action plan. States have been given flexibility for re-apportion of up to 50% of allocation for the component from one AAP component to another AAP

component of RKVY with the approval of the SLSC keeping in their priorities and requirements. Further, a mid-term appraisal is also undertaken by the Department and savings, if any, are re-allocated to better performing States for effective utilization of funds.

(c): State wise release of funds under RKVY for the year 2024-25 is at Annexure-I. The funding pattern of RKVY is 60:40 between Centre and States, whereas 90:10 for the North Eastern and Himalayan States. For UTs, it is 100% as Central share.

The first instalments are released only after submission of 100% Utilization Certificates (UCs) of the funds released up to the previous financial year.

Impact evaluations of the schemes are done from time to time. Last evaluation of the schemes of DA&FW was undertaken by Development Monitoring & Evaluation Office (DMEO), NITI Aayog for the period 2017-18 to 2019-20 in August 2020. The evaluation covered all Schemes individually, where performance was largely satisfactory.

Subsequently, based on the recommendations of Expenditure Finance Committee and NITI Aayog, RKVY has been restructured as a cafeteria scheme by merging the seven Central sponsored schemes and renamed as PM-RKVY with the following components.

- i. Detailed Project Report (DPR)
- ii. Per Drop More Crop (PDMC)
- iii. Sub- Mission on Agriculture Mechanization (SMAM) including Management of Crop Residue (CRM)
- iv. Soil Health and Fertility (SH&F)
- v. Paramparagat Krishi Vikas Yojna (PKVY)
- vi. Rain Fed Area Development (RAD)
- vii. Agro- Forestry
- viii. Crop Diversification Programme (CDP)

(d): In order to expedite disbursement and for timely utilization of funds, new operational guidelines of PM-RKVY lay down the following timelines for the approval of Annual Action Plan and release of funds.

Item	Time line
AAP submission by the States with the approval of SLSC	By 31 st December
Presentation of AAP/DPR by States to PAC, DA&FW	January- February
Communication of GoI approval to States	By 30 th March
Issuance of Mother Sanction/ Release of funds	First week of April

Ministry of Finance has introduced new process called SNA-SPARSH from July 2023 for disbursement under Centrally Sponsored Schemes including RKVY for more effective cash management and with an aim of achieving the goal of “Just-in-time” fund flow from both the Centre and State Consolidated Funds through an integrated network of State. Out of 21 States notified for on-boarding on SNA-SPARSH platform under the scheme, 8 States have been on-boarded on SNA-SPARSH platform.

Annexure – I

State/UT - Wise release under RKVY as on 25.11.2024

(Rs. in crore)

Sl. No.	Name of the State	Release (central share)	Remarks
1	Andhra Pradesh	219.50	-
2	Bihar	89.72	-
3	Chhattisgarh	99.26	-
4	Goa	3.48	-
5	Gujarat	214.12	-
6	Haryana	75.00	-
7	Himachal Pradesh	19.33	-
8	Jharkhand	51.42	-
9	Karnataka	326.02	-
10	Kerala	26.06	-
11	Madhya Pradesh	105.51	-
12	Maharashtra	305.68	-
13	Odisha	106.53	-
14	Punjab	150.00	-
15	Rajasthan	177.15	-
16	Tamil Nadu	296.90	-
17	Telangana	79.17	-
18	Uttar Pradesh	187.77	-
19	Uttarakhand	88.83	-
20	West Bengal	50.29	-
NER			
21	Arunachal Pradesh	24.11	-
22	Assam	115.88	-
23	Manipur	0.00	SNA balance higher by Rs.14.78 crore than threshold limit
24	Meghalaya	0.00	SNA balance higher by Rs.1.96 crore than threshold limit
25	Mizoram	16.87	-
26	Nagaland	40.55	-
27	Sikkim	28.70	-
28	Tripura	44.25	-
UTs			
29	Ladakah	0.00	SNA balance higher by Rs.0.38 crore than threshold limit
30	Jammu & Kashmir	25.22	-
31	Andman & Nicobar	0.00	Submission of UC pending
32	Chandigarh	0.00	AAP not submitted
33	D & N Haveli , Daman & Diu	0.00	AAP not submitted
34	Lakshdweep	0.00	AAP not submitted
35	Delhi	0.00	AAP not submitted
36	Puducherry	0.00	Submission of UC pending
	Admin Fund	107.94	-
Grand Total		3075.26	
